

Case Hearing Details with respect to Advocate's Video Conferencing Room

| S. No of Advocate's Video Conferencing Room | Name of the Court/ Venue | Name of the Judicial Officer |
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| Advocate's Video Conferencing Room- 01 | Court of Addl. Chief Judicial Magistrate-Cum- Civil Judge (Sr. Div.)-I | <ol style="list-style-type: none">1) Pr. District & Sessions Judge/ Principal Judge, Family Court,2) Chief Judicial Magistrate-Cum- Civil Judge (Sr. Div.)-II,3) Addl. Chief Judicial Magistrate-Cum- Civil Judge (Sr. Div.)-I,4) Court of Smt. Vidyawati Kumari, Judicial Magistrate 1st Class-cum-Addl. Civil Judge (Jr. Div.)-I |
| Advocate's Video Conferencing Room- 02 | Court of District & Addl. Sessions Judge-II, Ramgarh | <ol style="list-style-type: none">1) District & Addl. Sessions Judge-I2) District & Addl. Sessions Judge-II3) District & Addl. Sessions Judge-III4) District & Addl. Sessions Judge-IV5) Sub Divisional Judicial Magistrate-cum- Civil Judge (Jr. Div.)6) Court of Smt. Anulica Kumar, Judicial Magistrate-1st Class-cum- Addl. Civil Judge (Jr. Div.)-II |